

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6492  
ANSWERED ON:05.05.2010  
LEGISLATION FOR ILLEGAL MIGRATION  
Abdulrahman Shri ;Gaddigoudar Shri P.C.

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) whether the Government proposes to bring any legislation to prevent illegal migration by a large number of Indians to foreign countries;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the time by which the legislation is likely to be introduced in Parliament?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) to (c): Yes, Sir. The Government is proposing the Emigration Management Bill, 2010, to replace the existing Emigration Act, 1983. The proposed Bill is aimed at transforming emigration into a simple, transparent, efficient and humane economic process, facilitate legal migration, prevent illegal migration/ human smuggling, enable ethical recruitment practices, and enhance protection and welfare of emigrant workers. The Bill is expected to be introduced in the Parliament shortly.